

No foreign exchange was allowed to him. No other person accompanied him. The subject of the seminar directly related to the working of super markets.

(e) The Government is not aware of any such fact.

(f) Since 15th July 1966 when Super Bazar started till the 30th of June 1967 when the last cooperative year ended the loss suffered by Super Bazar is Rs. 5.64 lakhs. This figure is provisional and subject to audit.

(g) Steps being taken to prevent losses include rationalisation of staff, increase in sales by opening of new departments and reduction in operational expenditure such as packing material, etc.

#### FREE LEGAL AID TO POOR

259. SHRI S. M. BANERJEE : Will the Minister of LAW be pleased to state :

(a) the steps taken give free legal assistance to those poor people who cannot afford it;

(b) whether any scheme has been chalked out; and

(c) if so, the salient features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI D. R. CHAVAN) : (a) The administration of justice is a State subject and consequently the responsibility for formulating and implementing schemes of legal aid is that of the State Governments. The Central Government does not come into the picture in so far as States are concerned. A scheme of legal aid has been introduced in some Union Territories;

(b) Schemes for the grant of legal aid have been formulated in the States of Andhra Pradesh, Bihar, Kerala, Gujarat, Haryana, Madhya Pradesh, Maharashtra, Punjab, Rajasthan and West Bengal and in the Union Territories of Dadra and Nagar Haveli, Goa, Daman and Diu, Himachal Pradesh, Pondicherry and Tripura; and

(c) A statement showing the salient features of the scheme of legal aid in force in the above States and Union Territories is placed on the Table of the House. [Placed in Library. See No. LT-1517/67].

#### CHIEF MINISTERS' CONFERENCE ON FOOD

260. SHRI D. C. SHARMA :  
SHRI V. KRISHNAMOORTHY :  
SHRI P. C. ADICHAN :  
SHRI Y. A. PRASAD :  
SHRI BEDABRATA BARUA :  
SHRI D. N. DEB :  
SHRI CHENGALRAYA NAIDU :  
SHRI N. K. SANGHI :  
SHRI SHIVA CHANDRA JHA :  
SHRI BAL RAJ MADHOK :  
SHRI RAM CHARAN :  
SHRI MOHAN SWARUP :  
SHRI DEORAO PATIL :  
SHRI SURENDRANATH  
DWIVEDY :  
SHRI K. LAKKAPPA :  
SHRI D. B. RAJU :  
SHRI K. M. KOUSSHIK :  
SHRI GADILINGANA GOWD :  
SHRI K. R. GANESH :  
SHRI HEM RAJ :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the food policy was reviewed at a meeting of the State Chief Ministers held in Delhi in September, 1967;

(b) if so, the decision taken thereon; and

(c) the steps taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-1518/67].

#### PRODUCTION OF HIGH-YIELDING VARIETIES

261. SHRI D. C. SHARMA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the high-yielding varieties of grain used in 1966-67 were successful experiment;

(b) if so, the details thereof; and

(c) whether any comprehensive programme for their use has been drawn out ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICUL-